

Schemes for the benefit of Scheduled Castes in U.P.

4976. SHRI GHULAM MOHAMMAD KHAN :

Will the Minister of PLANNING be pleased to state :

(a) the number of Scheduled Caste families in Uttar Pradesh and the number of those living below poverty line;

(b) details of various schemes under operation for the benefit of Scheduled Caste families and the amount spent thereon including the central assistance; and

(c) whether any evaluation has been made of the benefits reaped by the Scheduled Castes in the State ?

THE MINISTER OF PLANNING (SHRIS. B. CHAVAN) (a) According to the State Special Component Plan for Scheduled Castes (1982-83), the number of Scheduled Caste families is estimated at 46 lakhs of whom at least 30 lakhs families are living below the poverty line.

(b) The schemes being undertaken for the benefit of Scheduled Castes under the Special Component Plan include those for raising agricultural production, minor irrigation, development of animal husbandry fishery, forest, dairying, education, transport and communication, public health and sanitation and water supply and housing. The State Government have quantified a flow of Rs. 624.4 crores for 1980-85 for the Special Component Plan. The expenditure in 1980-81, was Rs. 55 crores and the expenditure in 1981-82 is estimated to be Rs. 95.9 crores. For 1982-83, an outlay of Rs. 121 crores has been provided. Special Central Assistance of Rs. 51 crores was released to Uttar Pradesh during the period 1980 to 1982 for the Special Component Plan.

(c) The Government are not aware of any evaluation made by the State of the benefits received by the Scheduled Castes. The Special Component Plan for Scheduled Castes came into operation from 1980-81 and it is too early to undertake a meaningful

evaluation of the impact of the programme.

New Method of Promotions in B.H.E.L.

4977. SHRI D.S.A. SIVAPRAKASHAM: Will the Minister of INDUSTRY be pleased to state:

(a) whether some employee in B.H.E.L. in Tiruchirapalli, Tamil Nadu went on a day's fast in the last week of June 1982 protesting against the new method of promotions; and

(b) the details of the old and new systems of promotions ?

THE MINISTER OF INDUSTRY AND STEEL AND MINES (SHRI NARAYAN DATT TIWARI) (a) : Yes, Sir. 48 of the 14,000 employees at BHEL Tiruchy went on a day's fast on 29-6-82 protesting against higher designation not being given to some workers consequent upon promotion to higher semi-skilled and equivalent grades.

(b) The company has a career based promotion policy in terms of which employees are considered for promotion to the next higher post/grade after fulfilling the prescribed eligibility period of service in the existing grade. The company also accepts the employees having fulfilled the minimum eligibility period and subject to keeping their existing skills being placed in the next grade without change of designation or appropriate change in responsibility. This scheme is operating since 1974. Before that such consideration for being placed in the next higher grade without a specific vacancy was not in vogue.

Development of Adivasi areas in M.P., Orissa and Bihar

4978. SHRI CHINTAMANI JENA :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether Government are aware that certain Adivasi areas in Madhya

Madhya Pradesh, Orissa and Bihar are totally neglected;

(b) if so, the details thereof;

(c) the steps taken by Government to bring these areas at par with the rest of the country; and

(d) the details of the scheme introduced for development of Adivasis?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS :

(SHRI NIHAR RANJAN LASKAR): (a) Certain Adivasi areas in Madhya Pradesh, Orissa and Bihar might have been neglected in the past. But no areas are presently neglected.

(b) The question does not arise.

(c) and (d) Following allocations have been made for development of tribal areas:

(Rs. in crores)

Sixth Plan allocation for the Tribal areas

	State Plan	Special Central Assistance	Total
Madhya Pradesh	629.04	126.64	755.68
Orissa	533.19	61.26	594.45
Bihar	625.26	64.03	689.29

During the five years 1974-79 of the Fifth Plan and the first two years 1980-81 and 1981-82 of the Sixth Plan, specific schemes in the fields of agriculture, irrigation, horticulture, animal husbandry, forestry, cottage, village and small industries, education, health, water supply etc. have been formulated and implemented in these States in the Tribal sub-plan (TSP) areas where the TSP strategy has been operative. Under the Backward Classes Sector, post-matric scholarships, coaching and allied schemes, girls' hostels, research and training programmes have been undertaken. Integrated rural development and national rural employment programmes are also being undertaken.

Police Protection Facilities in Mayur Vihar, Delhi

4979. SHRI ERA ANBARASU : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether it is a fact that the new DDA housing colony in Mayur Vihar is lacking adequate police protection facilities; and

(b) if so, the steps taken by Government to provide this basic facility there?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NIHAR RANJAN LASKAR) : (a) and (b) Patrolling round the clock is maintained in the Colony. At night also, two pickets are located in the area. In order to improve the security arrangements, a proposal to have a police post at Tilokpuri, which will cover Mayur Vihar also, is under consideration.

Filling up of a Post Reserved for Scheduled Castes in National Environment Engineering Research Institute

4980. SHRI R.N. RAKESH : Will the Minister of SCIENCE AND TECHNOLOGY be pleased to state :

(a) whether National Environment Engineering Research Institute, Nagpur had invited applications for three posts of Senior Scientific Assistants out of which one post was earmarked as reserved for Scheduled Castes;

(b) whether the reserved post has been filled in;

(c) if not, whether the departmental Scheduled Caste employees were considered for appointment to the post; and

(d) whether the post was re-advertised and steps taken to fill up the reserved post by a Scheduled Caste candidate?

THE MINISTER OF STATE IN THE DEPARTMENTS OF SCIENCE AND TECHNOLOGY, ELECTRONICS AND ENVIRONMENT AND OCEAN DEVELOPMENT